Visit by amnesty International to Jammu and Kashmir

1178. SHRIAMTI VEENA VERMA : SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Amnesty International was invited to Jammu & Kashmir during the recent elections of Lok Sabha in that State;
 - (b) if so, reasons therefor; and
- (c) the response of Amnesty International thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MGHD. MAQBOOL DAR): (a) No, Sir.

(b) and (c) Does not arise in view of (a) above.

Smuggling of Cattle to Bangladesh

- 1179. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware of smuggling of cattle from Basti in Eastern Uttar Pradesh to Bangla slaughter houses; and
- (b) if so, the steps taken by Government to check, it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) and (b) As per available reports, cattle are brought from the States of Haryana, Rajasthan, Uttar Pradesh and Bihar to West Bengal for smuggling across the border.

Several measures have been taken to prevent smuggling of animals across the border. There include, *inter-alia*, strengthening of the Border Security Force, intensive patrolling, erection of OP Towers along the border and construction of border roads/fence. The matter has also been taken up with the Government of Bangladesh in a meeting of the Joint Working Group.

Foreign Investment in Communication Sector

1180. SHRI KANAKSINH MOHAN-S1NH MANGROLA: Will the Minister of COMMUNICATONS be pleased to state:

- (a) the total amount of foreign investment approved in telecommunication network sector:
- (b) the State-wise and project-wise details thereof: and
- (c) the names of foreign companies which had invested in telecommunication network sector?

THE MINISTER OF COMMUNICA-TIONS (SHRI BENI PRASAD VARMA): (a) The total amount of foreign investment approved in Telecom. Network Sector viz. Basic and Cellular Services is about Rs. 16720 crores

(b) and (c) The requisite details in respect of the companies which have been given Licence/Letter of Intent (LOI) for Basic & Cellular Service are given at Annexure. [See Appendix 178 Annexure No. 27.]

मूल टेलीफोन सेवाओं को गैर-सरकारी क्षेत्र के लिए कोला जाता

- 1181. श्री कनकसिंह मोहन्सिंह मंगरोला: क्या संचार मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार देश में मूल टेलीफोन सेवाओं को गैर सरकारी क्षेत्र के लिए खोलने का विचार रखती है,
- (ख) यदि हां, तो इस नवी नीति के कार्यान्वयन से रोजगार के कितने अवसर पैदा होंगे: और
- (ग) गैर-सरकारी क्षेत्र से कितना राजस्व एकत्रित होने का अनुमान है?

संचार मंत्री (श्री बेनी प्रसाद वर्मा): (क) जी हां।

- (ख) जिन दस संकिंलों को आशय-पत्र जारी किए गए हैं, उनके लिए इस नई नीति के कार्यान्वयन के तीसरे वर्ष के बाद विभिन्न संवर्गों में लगभग 35,000 व्यक्तियों के लिए रोजगार के अवसर पैदा किए जाते हैं।
- (ग) जिन दस सर्किलों के लिए आशय पत्र जारी किए गए हैं, उनके निजी प्रचालकों से एकत्र किया जाने वाला कुल अनुमानित लाइसेंस शुल्क पहले वर्ष में 1880. 418 करोड़ रू॰ और 15 वर्षों में 65725.3 करोड़ रू॰ है।